

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 314
IA-1725/2024
In
IB-103(ND)/2024

IN THE MATTER OF:

Small Industries Development Bank of India
Vs
Ankit Gupta

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 95(1) of IBC, 2016

Order delivered on 10.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Ms. Parul, Adovcate.

For the Respondent : Mr. Sumit Sinha, Advocate.

HYBRID HEARING (PHYSICAL & VC)

ORDER

The Personal Guarantor shall take steps to file/bring on record the objections to the report of Resolution Professional.

List the matter on **06.06.2024**.

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**